

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 2**

TP/MP/ 69 of 2019 [TP/MP/ 199/2016(CP 198 of 2007) with TP/MP/ 199-A/2016(CA 112 of 2013)]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2021**

Name of the Company:

Jagran Prakashan Ltd
V/s
Jagran Publication Pvt Ltd & Ors

Section:

397-398 of Co.Act, 2013

ORDER

Learned Lawyer Mr. Dhruv Dewan appeared for the Petitioner.

Learned Lawyer Ms. Kinjal Trivedi mentioned on behalf of the Learned Lawyer Mr. Rohan Shah for the Respondent.

No one appeared for the rests of the Respondents

Pleadings in the matter are complete.

List the matter on 19.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 25th day of February, 2021.